

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY
AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu
Notification
Srinagar, the 13th October, 2022

s.o. 516 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction in District Pulwama.

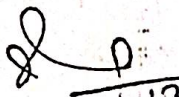
S.No.	Name of the Official	Place of Posting
01	Mr. Shafiq Ahmad	Block Development Officer Awantipora, Tral and Dadsar.
02	Mr. Gulzar Bin Rehman	Block Development Officer Newa and Pulwama
03	Mr. Tawqeer Ahmad	Block Development Officer Achogoza and Shadi marg.
04	Mr. Mohd Ashraf Mir	Block Development Officer Pampore and Kakopra
05	Mr. Farooq Ahmad Mir	Block Development Officer Litter, Lassipora and Aripal
06	Mr. Shireen Sofi	Block Development Officer headquarter (ACD Office)

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government,
Dated :- 13 -10- 2022

No. LAW-POWR/14/2022-10
Copy to the:-

1. Principal Secretary to Government Revenue Department.
2. Divisional Commissioner, Jammu.
3. District Magistrate, Pulwama.
4. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
5. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
6. Concerned file.
7. Incharge Website.


(Khursheed Ahmad Bhat)
Additional Secretary to Government